

ORISSA HIGH COURT**FILING REPORT AS ON :14/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003193/2020	SK.MANIR QUADIR @ MINI @ MINER KADIR VS STATE OF ODISHA	DEBASISH SAMAL VS	MANGALPUR /318 /2019 () //
2	BLAPL/0003194/2020	SOURAV CHOUDHURY VS STATE OF ODISHA	R.N.PATTNAIK VS	JHARSUGUDA /179 /2020 () //
3	BLAPL/0003195/2020	SK.SAHANUR VS STATE OF ODISHA	BISIKESAN PRADHAN VS	//0 () //
4	BLAPL/0003196/2020	PABITRA BHOLA @ SANIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KANAS /30 /2020 () //
5	BLAPL/0003197/2020	SURESH HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /93 /2019 () //
6	BLAPL/0003198/2020	SUNIL HARIJAN VS STATE OF ODISHA	anirudha das VS	NABARANGAPUR TOWN /295 /2019 () //
7	BLAPL/0003199/2020	JITU @ SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	DHARMENDRA SETHY VS	DHENKANAL SADAR /382 /2014 () //
8	BLAPL/0003200/2020	SURESH HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /84 /2019 () //
9	BLAPL/0003201/2020	SUJIT KUMAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SURADA /65 /2020 () //
10	BLAPL/0003202/2020	SAPA @ SAROJ MALIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SORO /442 /2018 () //
11	BLAPL/0003203/2020	RAKESH KUMAR SWAIN @ JITU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /192 /2020 () //

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12	BLAPL/0003204/2020	GHUMURA @ SUMAKANTA SETHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	DHUSURI /23 /2020 () //
13	BLAPL/0003205/2020	RAJENDRA BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	JARADA /127 /2019 () //
14	BLAPL/0003206/2020	PAPUN BARIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KOIDA /33 /2020 () //
15	BLAPL/0003207/2020	SUBENDHU SEKHAR DEB VS STATE OF ODISHA	DEVASHIS PANDA VS	KESINGA /356 /2019 () //
16	BLAPL/0003208/2020	SUSANTA MALIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SORO /45 /2020 () //
17	BLAPL/0003209/2020	BAINA @ BIKASH SENAPATI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PANIKOILI /51 /2020 () //
18	CMP/0000351/2020	NARAHARI PANDA VS NILAMANI PANDA	P.K.RATH 1 VS	// () //
19	CONTAR/0000002/2020	SOURAV CHOUDHURY VS STATE OF ODISHA	R.N.PATTNAIK VS	JHARSUGUDA /179 /2020 () //
20	CONTC/0001468/2020	ENGG. SUSANTA KUMAR PATTNAIK @ SUSANTA KUMAR PATNAIK VS NAGENDRA NATH MOHARANA	ADV. KUMAR PATNAIK VS	// () //
21	CONTC/0001469/2020	ANANTA KUMAR SINGH VS SAMBIT SATAPATHY	ADV. VS	// () //
22	CONTC/0001470/2020	RAMA CHANDRA SINGH VS SAMBIT SATAPATHY	ADV. VS	// () //
23	CONTC/0001471/2020	ABANISH RATH	ADV.	//

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		VS	VS	0
24	CONTC/0001472/2020	AMULYA KU.JENA ABANISH RATH	ADV.	//
		VS	VS	0
25	CONTC/0001473/2020	AMULYA KU.JENA RAJENDRA KUMAR MAHARANA	SUBRAT MISHRA	//
		VS	VS	0
26	CONTC/0001474/2020	JYOTRIMAYA RATHA HIMANSHU SHEKHAR PRADHAN	ADV.	//
		VS	VS	0
27	CONTC/0001475/2020	SURENDRA KUMAR, I.A.S. MERU MAJHI @ MERUDHAR MAJHI	ADV.	//
		VS	VS	0
28	CONTC/0001476/2020	SURENDRA KUMAR, I.A.S. DOLAMANI PRADHAN	ADV.	//
		VS	VS	0
29	CONTC/0001477/2020	SURENDRA KUMAR, I.A.S. GOBARDHAN JANI	ADV.	//
		VS	VS	0
30	CONTC/0001478/2020	SURENDRA KUMAR, I.A.S. BELA MAJHI	ADV.	//
		VS	VS	0
31	CONTC/0001479/2020	SURENDRA KUMAR, I.A.S. ASTIK NAIK	ADV.	//
		VS	VS	0
32	CONTC/0001480/2020	SURENDRA KUMAR, I.A.S. GANGA MAJHI	ADV.	//
		VS	VS	0
33	CONTC/0001481/2020	SURENDRA KUMAR KSHIRABDI @ KHIRABDHI HERNA	ADV.	//
		VS	VS	0
34	CONTC/0001482/2020	SURENDRA KUMAR GANESWAR BISWAL	ADV.	//
		VS	VS	0

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35	CONTC/0001483/2020	SURENDRA KUMAR MANJULA NAYAK VS	ADV. VS	// // ()
36	CONTC/0001484/2020	SURENDRA KUMAR, I.A.S. DIBAKAR TRIPATHY VS	ADV. VS	// // ()
37	CONTC/0001485/2020	SURENDRA KUMAR, I.A.S. NIRANJAN DASH VS	ADV. VS	// // ()
38	CONTC/0001486/2020	SAMARTH VERMA ARABINDA MISHRA VS	ADV. VS	// // ()
39	CONTC/0001487/2020	SAMARTH VERMA PRAMOD KUMAR DAS VS	ADV. VS	// // ()
40	CONTC/0001488/2020	SAMARTH VERMA GAGAN BIHARI MOHANTY VS	ADV. VS	// // ()
41	CONTC/0001489/2020	SAMRATH VERMA PRAVAKAR SAHOO VS	ADV. VS	// // ()
42	CONTC/0001490/2020	SAMARTH VERMA SABYASACHI DAS VS	ADV. VS	// // ()
43	CONTC/0001491/2020	HEMANTA SHARMA JANARDAN DASH VS	ADV. VS	// // ()
44	CONTR/0000035/2020	SAMARTH VERMA BIJAYA MANJARI SATAPATHY VS	ADV. VS	// // ()
45	CRLA/0000280/2020	SOURMENDRA PRIYADARSI KISHAN BANUA VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	// // // KESINGA /365 /2019 () //

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46	CRLA/0000281/2020	ARJUN MURMU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIBANIA /05 /2020 () //
47	CRLA/0000282/2020	NIROD KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HINDOL /06 /2018 () //
48	CRLLP/0000014/2020	STATE OF ODISHA VS BANABIHARI MOHAPATRA	ADDL.GOV.T.ADVOCATE VS	CHANDABALI /129 /2014 () //
49	CRLMC/0001017/2020	BABULA GHADEI VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	TANGI (KHURDA) /5 /1994 () //
50	CRLMC/0001018/2020	CHANDRA SEKHAR MOHANTA VS STATE OF ODISHA	SOUMYA MISHRA VS	BETNOTI /98 /2019 () //
51	FAO/0000504/2020	STATE OF ODISHA VS SHISHIR KU.PARHI	A.G.A. VS	// () //
52	FAO/0000505/2020	STATE OF ODISHA VS BASANTA KU.PANIGRAHI	A.G.A. VS	// () //
53	FAO/0000506/2020	STATE OF ODISHA VS RAJKISHORE PANDA	A.G.A. VS	// () //
54	FAO/0000507/2020	STATE OF ODISHA VS SUKANTI JENA	A.G.A. VS	// () //
55	FAO/0000508/2020	STATE OF ODISHA VS BHARAT BHUSAN MOHANTY	A.G.A. VS	// () //
56	FAO/0000509/2020	STATE OF ODISHA VS DIBAKAR PANDA	A.G.A. VS	// () //
57	FAO/0000510/2020	UNION OF INDIA	RAJ BIMAL DAS	//

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		VS	VS	0
58	FAO/0000511/2020	SARASWATI GURU UNION OF INDIA	R.B.DAS	//
		VS	VS	0
59	MACA/0000332/2020	KUMARI MEHER LEGAL MANAGER, M/S. BAJAJ ALLIANZ G.I.CO.	ADAM ALI KHAN	//
		VS	VS	0
60	MACA/0000333/2020	ARJUN CH.MAJHI BRANCH MANAGER, BAJAJ ALLIANZ G.I.CO.	ADAM ALI KHAN	//
		VS	VS	0
61	MACA/0000334/2020	ANITA BANCHHOR THE DIVISIONAL MANAVGER, M/S. ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
62	STREV/0000012/2020	GEETANJALI BHUTIA M/S. RAJA BRICKS AND RAJA FLYASH BRICKS	SHABANI PRASAD MOHANTY	//
		VS	VS	0
63	WA/0000237/2020	STATE OF ODISHA STATE OF ODISHA	A.G.A.	//
		VS	VS	0
64	WP(C)/0012214/2020	SISIR KUMAR GARNAIK SIBANI MOHAPATRA	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
65	WP(C)/0012215/2020	COMMISSIONER EMPLOYEES PROVIDENT FUND ORGANISATION SIBANI MOHAPATRA	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
66	WP(C)/0012216/2020	COMMISSIONER EMPLOYEES PROVIDENT FUND ORGANISATION SUVIT KUMAR DASH	B.M.SARANGI	//
		VS	VS	0
67	WP(C)/0012217/2020	REGIONAL MANAGER RESERVE BANK OF INDIA KASINATH BEHERA	BUDHADEV ROUTRAY	//
		VS	VS	0
68	WP(C)/0012218/2020	STATE OF ODISHA NETRANANDA BARIK	S.P.NATH	//
		VS	VS	0

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69	WP(C)/0012219/2020	STATE OF ODISHA BIJAYA KUMAR MALLICK VS	SHASHI BHUSAN JENA VS	// // 0
70	WP(C)/0012220/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SAMEER KUMAR DAS VS	// // 0
71	WP(C)/0012221/2020	CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA DHIRA SAHOO VS	BHAWANI SHANKAR DAS VS	// // 0
72	WP(C)/0012222/2020	AO., H.D.F.C.BANK LTD. BIKRAM KUMAR SAHOO VS	RABINDRA NATH PRUSTY VS	// // 0
73	WP(C)/0012223/2020	STATE OF ODISHA DILIP KUMAR MAHAPATRA VS	SATYA NARYAN MISHRA (4) VS	// // 0
74	WP(C)/0012224/2020	THE ODISHA STATE BAR COUNCIL M/S.THINK ROOF INFRA PVT.LTD. VS	J.SAHU VS	// // 0
75	WP(C)/0012225/2020	COLLECTOR, KHORDHA PRAVABATI NANDA VS	PRASANTA KUMAR NANDA VS	// // 0
76	WP(C)/0012226/2020	STATE OF ODISHA RUDRA PRASANNA SAHU VS	PRASANTA KUMAR NANDA VS	// // 0
77	WP(C)/0012227/2020	STATE OF ODISHA SIMADRI GOUDA @ SIMADRI GOUDO VS	SAPAN KUMAR PAL VS	// // 0
78	WP(C)/0012228/2020	STATE OF ODISHA SUJIT KUMAR DAS VS	S.K.PADHI VS	// // 0
79	WP(C)/0012229/2020	THE STATE OF ODISHA HDFC BANK LTD. VS	RAJJEET ROY VS	// // 0
		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//

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80	WP(C)/0012230/2020	NARAYAN MANDAL VS THE STATE OF ODISHA	S.K.PADHI VS	// 0 //
81	WP(C)/0012231/2020	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
82	WP(C)/0012232/2020	ANIL KUMAR SENAPATI VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
83	WP(C)/0012233/2020	PRIYA BALLAV BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
84	WP(C)/0012234/2020	NIRMALA KUMAR BHUJABAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
85	WP(C)/0012235/2020	SATYABRATA SARKAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
86	WP(C)/0012236/2020	GAYATRI MISSION SHAKTI FEDERATION JODHPUR VS STATE OF ODISHA	PRATAP FULLA KUMAR RATH VS	// 0 //
87	WP(C)/0012237/2020	GOVINDA CHANDRA MURMU VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
88	ABLAPL/0005309/2020	DILLIP KUMAR PANDA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	SURADA /94 /2020 0 //
89	ABLAPL/0005310/2020	KUNA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIGIRIA /61 /2020 0 //
90	ABLAPL/0005311/2020	RAMAKANTA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /79 /2020 0 //
91	ABLAPL/0005312/2020	BASANT PANDA	BIBHUTI BHUSAN BEHERA	KANTABANIA PS /14 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
92	ABLAPL/0005313/2020	SUBHRANSHU ROUT @ GUGUL	BIBHUTI BHUSAN BEHERA	RASOL /62 /2020
		VS	VS	()
		STATE OF ODISHA		//
93	ABLAPL/0005314/2020	UTTAM CHANDRA PANDA	BIBHUTI BHUSAN BEHERA	KANTABANIA PS /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	ABLAPL/0005315/2020	BABULU DEHURY	DURLLABHA RANJAN MISHRA	ANGUL TOWN /524 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	ABLAPL/0005316/2020	SUDARSAN BEHERA	PRADYUMNA KUMAR DAS	TANGI (KHURDA) /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	ABLAPL/0005317/2020	BINAPANI BEHERA	PRADYUMNA KUMAR DAS	TANGI (KHURDA) /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	ABLAPL/0005318/2020	S.EMANULA @ EMANUL HUSEN	J.K.KHUNTIA	REMUNA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	ABLAPL/0005319/2020	DAITAREE BEHERA @ BHAGABAN BEHERA	J.K.KHUNTIA	BALASORE SADAR /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	ABLAPL/0005320/2020	MANAS CHANDIL @ MANAS SOLANKI	PARTHA SARATHI DAS	KEONJHAR SADAR /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	ABLAPL/0005321/2020	MALAYA RANJAN JENA @ MALAYA JENA	PARTHA SARATHI NAYAK	KHANDAPARA /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	ABLAPL/0005322/2020	RAMESH JAGADEB	MANAS CHAND	BAGHAMARI /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
102	ABLAPL/0005323/2020	KALIA SUNDARA	MANAS CHAND	BANAPUR P.S. /145 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	ABLAPL/0005324/2020	STATE OF ODISHA RAKESH MOHANTI VS	MANAS CHAND VS	// BANAPUR P.S. /95 /2020 ()
104	ABLAPL/0005325/2020	STATE OF ODISHA PADMALOCHAN KHATUA VS	JAYANTA KU MAJHI VS	// BALASORE SADAR /124 /2020 ()
105	ABLAPL/0005326/2020	STATE OF ODISHA MADHUSUDAN SAHOO VS	BISWAJIT MOHAPATRA VS	// / /0 ()
106	ABLAPL/0005327/2020	STATE OF ODISHA RAMAKANTA BEHERA VS	JAYANTA KU MAJHI VS	// / /0 ()
107	ABLAPL/0005328/2020	STATE OF ODISHA BALABHADRA DAS VS	JAYANTA KU MAJHI VS	// BALASORE SADAR /118 /2020 ()
108	ABLAPL/0005329/2020	STATE OF ODISHA NARASINGHA JENA VS	MANAS CHAND VS	// BANAPUR P.S. /153 /2020 ()
109	ABLAPL/0005330/2020	STATE OF ODISHA RAMAKANTA BEHERA VS	JAYANTA KU MAJHI VS	// / /0 ()
110	ABLAPL/0005331/2020	STATE OF ODISHA SHIBSUNDAR GUIYA VS	K.PRADHAN VS	// BINIKA /66 /2020 ()
111	ABLAPL/0005332/2020	STATE OF ODISHA NAZIM KHAN @ LALA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// TIGIRIA /61 /2020 ()
112	ABLAPL/0005333/2020	STATE OF ODISHA JAGANNATH MOHARANA @ KALANDI VS	DEVASHIS PANDA VS	// AUL /53 /2020 ()
113	ABLAPL/0005334/2020	STATE OF ODISHA ANANTA KHATUA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SORO /309 /2019 () //

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114	ABLAPL/0005335/2020	BIRENDRA KUMAR MUDULI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	GOP /113 /2020 () //
115	ABLAPL/0005336/2020	KANHU BEHERA @ KAILASH BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RUPSA /23 /2020 () //
116	ABLAPL/0005337/2020	ARATA SUBUDHI VS STATE OF ODISHA	R.N.MISHRA VS	JATNI P.S. /145 /2020 () //
117	ABLAPL/0005338/2020	CHANDRAKANTA DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TUMUSINGA /22 /2020 () //
118	ABLAPL/0005339/2020	SARAT CHANDRA SAHOO VS STATE OF ODISHA	PRAMOD KUMAR BEHERA VS	MAHILA P.S. BUXIBAZAR /92 /2018 () //
119	ABLAPL/0005340/2020	MITU @ AJIT SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /108 /2020 () //
120	ABLAPL/0005341/2020	RAMAKANTA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //
121	ABLAPL/0005342/2020	CHITTARANJAN DAS @ SATKA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /257 /2019 () //
122	ABLAPL/0005343/2020	SESHADEV BALIARSINGH VS STATE OF ODISHA	L.N.RAYATSINGH VS	JODAPADAR /52 /2020 () //
123	ABLAPL/0005344/2020	GITA NATH @ GITANJALI NATH VS STATE OF ODISHA	RAJALAXMI BISWAL VS	JAGATSINGPUR /105 /2020 () //
124	ABLAPL/0005345/2020	AKHAYA BISWAL VS STATE OF ODISHA	RONIT GHOSH VS	SAMAL /51 /2020 () //
125	WPC(OA)/0002079/2015	AKSHAYA KUMAR RANA	M/S.GURU PRASAD PATTNAIK	//

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		VS	VS	0
126	WPC(OAC)/0000342/2017	COMMR. CUM-SECY. GANESH CHOUDHARY	DR. J.K.LENKA	//
		VS	VS	0
127	WPC(OAC)/0000450/2018	STATE OF ODISHA SANJAY KUMAR RANA	M/S.DILLIP KUMAR MOHANTY	//
		VS	VS	0
128	WPC(OAC)/0000830/2019	STATE OF ODISHA PRAVAT KUMAR PANDA	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
129	WPC(OAC)/0000997/2018	STATE OF ODISHA KASHINATH KANDI	RANJIT KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//

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MISC CASES FILED on :14/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2020 WPC(OA)/2079/2015	AKSHAYA KUMAR RANA-MP	M/S.GURU PRASAD PATTNAIK
2	12/2020 WPC(OA)/2079/2015	AKSHAYA KUMAR RANA-MP	M/S.GURU PRASAD PATTNAIK
3	13/2020 CRLLP/14/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
4	30/2020 STREV/12/2020	M/S. RAJA BRICKS AND RAJA FLYASH BRICKS-MP	BHABANI PRASAD MOHANTY
5	31/2020 STREV/12/2020	M/S. RAJA BRICKS AND RAJA FLYASH BRICKS-MP	BHABANI PRASAD MOHANTY
6	89/2020 CONTC/1050/2020	GANGADHAR JENA-MP	TATHAGATA SAHOO
7	90/2020 CONTC/1051/2020	GANGADHAR JENA-MP	TATHAGATA SAHOO
8	91/2020 CONTC/1049/2020	GANGADHAR JENA-MP	TATHAGATA SAHOO
9	360/2020 CMP/351/2020	NARAHARI PANDA-MP	P.K.RATH 1
10	361/2020 CMP/351/2020	NARAHARI PANDA-MP	P.K.RATH 1
11	362/2020 FAO/504/2020	STATE OF ODISHA-MP	A.G.A.
12	363/2020 FAO/504/2020	STATE OF ODISHA-MP	A.G.A.
13	364/2020 FAO/504/2020	STATE OF ODISHA-MP	A.G.A.
14	365/2020 FAO/505/2020	STATE OF ODISHA-MP	A.G.A.
15	366/2020 FAO/505/2020	STATE OF ODISHA-MP	A.G.A.
16	367/2020 FAO/505/2020	STATE OF ODISHA-MP	A.G.A.
17	367/2020 WA/237/2020	STATE OF ODISHA-MP	A.G.A.
18	368/2020 FAO/506/2020	STATE OF ODISHA-MP	A.G.A.
19	368/2020 WA/237/2020	STATE OF ODISHA-MP	A.G.A.
20	369/2020 FAO/506/2020	STATE OF ODISHA-MP	A.G.A.
21	370/2020 FAO/506/2020	STATE OF ODISHA-MP	A.G.A.
22	371/2020 FAO/507/2020	STATE OF ODISHA-MP	A.G.A.
23	372/2020 FAO/507/2020	STATE OF ODISHA-MP	A.G.A.
24	373/2020 FAO/508/2020	STATE OF ODISHA-MP	A.G.A.
25	374/2020 FAO/508/2020	STATE OF ODISHA-MP	A.G.A.
26	375/2020	STATE OF ODISHA-MP	A.G.A.

27	FAO/509/2020 376/2020	STATE OF ODISHA-MP	A.G.A.
28	FAO/509/2020 389/2020	GOPAL GUPTA-MP	CHINMAYA MOHANTY
29	BLAPL/1664/2020 391/2020	GYANARANJAN BEHERA-MP	RAJESH KUMAR MAHAPATRA
30	BLAPL/2596/2020 392/2020	RAJENDRA BEHERA-MP	RAJESH KUMAR MAHAPATRA
31	BLAPL/3205/2020 393/2020	SARAT KUMAR PARIDA-MP	PRABHU PRASANNA BEHERA
32	BLAPL/2755/2020 394/2020	CHANDAN KUMAR MOHALIK-MP	PRABHU PRASANNA BEHERA
33	BLAPL/2758/2020 528/2020	LEGAL MANAGER, M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
34	MACA/332/2020 529/2020	BRANCH MANAGER, BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
35	MACA/333/2020 530/2020	THE DIVISIONAL MANAVGER, M/S. ORIENTAL INSURANCE LTD.	ADAM ALI KHAN
36	MACA/334/2020 590/2020	CHANDRA SEKHAR MOHANTA-MP	SOUMYA MISHRA
37	CRLMC/1018/2020 618/2020	GOBARDHAN PANGI-MP	M/S.NIRANJAN LENKA
38	CRLA/337/2016 619/2020	DHAN KHORA-MP	M/S.PRASANTA KU.NANDA
39	CRLA/342/2016 620/2020	MIR ASKAR@RAJU-MP	M/S.D.DAS
40	CRLA/242/2011 5528/2020	SIBANI MOHAPATRA-MP	RAJENDRA KUMAR PRADHAN
41	WP(C)/12214/2020 5529/2020	SIBANI MOHAPATRA-MP	RAJENDRA KUMAR PRADHAN
42	WP(C)/12215/2020 5530/2020	KASINATH BEHERA-MP	BUDHADEV ROUSTRAY
43	WP(C)/12217/2020 5531/2020	KASINATH BEHERA-MP	BUDHADEV ROUSTRAY
44	WP(C)/12217/2020 5532/2020	NETRANANDA BARIK-MP	S.P.NATH
45	WP(C)/12218/2020 5533/2020	BIJAYA KUMAR MALLICK-MP	SHASHI BHUSAN JENA
46	WP(C)/12219/2020 5534/2020	PRASANTA KUMAR SAHOO-MP	SAMEER KUMAR DAS
47	WP(C)/12220/2020 5535/2020	DHIRA SAHOO-MP	BHAWANI SHANKAR DAS
48	WP(C)/12221/2020 5536/2020	NIKHILA ODISHA BIDYUT SRAMIKA MAHASANGHA-MP	M/S.SOUMYA MISHRA
49	WP(C)/3854/2020 5537/2020	BIKRAM KUMAR SAHOO-MP	RABINDRA NATH PRUSTY
50	WP(C)/12222/2020 5538/2020	DILIP KUMAR MAHAPATRA-MP	SATYA NARYAN MISHRA (4)
51	WP(C)/12223/2020 5539/2020	HDFC BANK LTD.-MP	RAJJEET ROY
52	WP(C)/12229/2020 5540/2020	PRADOSH KUMAR ROUSTRAY-MP	BIPLAB P.B. BAHALI
53	WP(C)/11950/2020 5541/2020	PRIYA BALLAV BEHERA-MP	BIDYALOK MOHAPATRA
54	WP(C)/12233/2020 5542/2020	NIRMALA KUMAR BHUJABAL-MP	BIDYALOK MOHAPATRA
55	WP(C)/12234/2020 5543/2020	SATYABRATA SARKAR-MP	BIDYALOK MOHAPATRA
56	WP(C)/12235/2020 5544/2020	GANGADHAR PANIGRAHY-MP	ASHOK PATRNAIK
57	WP(C)/11537/2020 5545/2020	GAYATRI MISSION SHAKTI FEDERATION JODA (T)-MP	PRAFULLA KUMAR RATH
	WP(C)/12236/2020		

58	5546/2020 WP(C)/12237/2020	GOVINDA CHANDRA MURMU-MP	SISIR KUMAR PUROHIT
59	9/2020 CRLMA/266/2019	LAXMIDHAR ROUT-MP	
60	390/2020 BLAPL/2415/2020	SAROJ MUKHI-MP	
61	437/2020 ABLAPL/14202/2019	BIBEKANANDA PANDA-MP	
62	438/2020 ABLAPL/15629/2019	TUSAR@ TUSAR KANTA NAYAK-MP	